

**RESUME OF WORK DONE BY  
LOK SABHA**

**SECOND LOK SABHA—EIGHTH SESSION**

*3rd August to 12th September, 1959)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

**LOK SABHA**

**BULLETIN—PART II**

**(General Information relating to Parliamentary and other matters)**

**Tuesday, September 15, 1959/Bhadra 24, 1881 (Saka)**

**No. 2971**

**Resume of Work done by Lok Sabha during the Eighth Session of Second Lok Sabha**

**Period of Session: 3rd August to 12th September, 1959.**

**Number of Sittings: 31**

**Number of Sitting Hours: 197 hours and 23 minutes.**

**1. Adjournment Motions**

**Consent withheld by Speaker: 43**

**Admitted: Nil**

**2. Bills**

**A. Government Bills**

**(i) Introduced—**

- (1) The Rajasthan and Madhya Pradesh (Transfer of Territories) Bill, 1959.**
- (2) The Wakf (Amendment) Bill, 1959.**
- (3) The Public Wakfs (Extension of Limitation) Bill, 1959.**
- (4) The International Monetary Fund and Bank (Amendment) Bill, 1959.**
- (5) The Oil and Natural Gas Commission Bill, 1959.**
- (6) The Andhra Pradesh and Madras (Alteration of Boundaries) Bill, 1959.**
- (7) The Central Excises and Salt (Amendment) Bill, 1959.**
- (8) The Kerala Local Authorities Laws (Amendment) Bill, 1959.**
- (9) The Appropriation (No. 4) Bill, 1959.**
- (10) The Appropriation (No. 5) Bill, 1959.**
- (11) The Appropriation (No. 6) Bill, 1959.**
- (12) The Government Savings Banks (Amendment) Bill, 1959.**

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- (13) The Government Savings Certificates Bill, 1959.
  - (14) The Public Debt (Amendment) Bill, 1959.
  - (15) The Geneva Conventions Bill, 1959.
  - (16) The Kerala Appropriation Bill, 1959.
  - (17) The Travancore-Cochin Vehicles Taxation (Amendment and Validation) Bill, 1959.
  - (18) The Appropriation (No. 7) Bill, 1959.
  - (19) The Mines (Amendment) Bill, 1959.
- (ii) Bills passed by Rajya Sabha laid on the Table—
- (1) The Criminal Law (Amendment) Bill, 1959.
  - (2) The Miscellaneous Personal Laws (Extension) Bill, 1959.
- (iii) Referred to Joint Committee—
- The Dowry Prohibition Bill, 1959.
- (iv) Joint Committee—Motion for concurrence adopted—
- The Prevention of Cruelty to Animals Bill, 1959.
- (v) Joint Committees—Evidence on Bills laid on the Table—
- (1) The Banking Companies (Amendment) Bill, 1959.
  - (2) The State Bank of India (Subsidiary Banks) Bill, 1959.
  - (3) The Arms Bill, 1958.
- (vi) Joint Committees—Extension of time for presentation of Reports—
- (1) The Companies (Amendment) Bill, 1958—Time extended upto the last day of the first week of the next session.
  - (2) The Arms Bill, 1958—Time extended upto the 13th August, 1959.
- (vii) Reports of Joint Committees presented—
- (1) The Banking Companies (Amendment) Bill, 1959.
  - (2) The State Bank of India (Subsidiary Banks) Bill, 1959.
  - (3) The State Bank of India (Amendment) Bill, 1959.
  - (4) The Arms Bill, 1958.
- (viii) Bills passed—
- (1) The Road Transport Corporations (Amendment) Bill, 1959.
  - (2) The Employment Exchanges (Compulsory Notification of Vacancies) Bill, 1959.
  - (3) The Indian Electricity (Amendment) Bill, 1958 as reported by the Joint Committee.
  - (4) The Public Wakfs (Extension of Limitation) Bill, 1959.
  - (5) The Wakf (Amendment) Bill, 1959.
  - (6) The Rajasthan and Madhya Pradesh (Transfer of Territories) Bill, 1959.

- (7) The State Bank of India (Amendment) Bill, 1959 as reported by the Joint Committee.
- (8) The State Bank of India (Subsidiary Banks) Bill, 1959 as reported by the Joint Committee.
- (9) The Banking Companies (Amendment) Bill, 1959 as reported by the Joint Committee.
- (10) The Oil and Natural Gas Commission Bill, 1959.
- (11) The International Monetary Fund and Bank (Amendment) Bill, 1959.
- (12) The Central Excises and Salt (Amendment) Bill, 1959.
- (13) The Kerala Local Authorities Laws (Amendment) Bill, 1959.
- (14) The Appropriation (No. 4) Bill, 1959.
- (15) The Appropriation (No. 5) Bill, 1959.
- (16) The Appropriation (No. 6) Bill, 1959.
- (17) The Government Savings Banks (Amendment) Bill, 1959.
- (18) The Government Savings Certificates Bill, 1959.
- (19) The Public Debt (Amendment) Bill, 1959.
- (20) The Kerala Appropriation Bill, 1959.
- (21) The Appropriation (No. 7) Bill, 1959.
- (22) The Travancore-Cochin Vehicles Taxation (Amendment and Validation) Bill, 1959.
- (23) The Criminal Law (Amendment) Bill, 1959 as passed by Rajya Sabha.

(ix) Bill returned by Rajya Sabha with Amendments—Amendments agreed to—

The Pharmacy (Amendment) Bill, 1959.

(x) Bills passed by Houses of Parliament and assented to by the President—laid on the Table—

- (1) The Appropriation (No. 3) Bill, 1959.
- (2) The Appropriation (Railways) No. 3 Bill, 1959.
- (3) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1959.
- (4) The Census (Amendment) Bill, 1959.
- (5) The Cost and Works Accountants Bill, 1959.
- (6) The Indian Railways (Amendment) Bill, 1959.
- (7) The Chartered Accountants (Amendment) Bill, 1959.
- (8) The Indian Lighthouse (Amendment) Bill, 1959.
- (9) The Coal Grading Board (Repeal) Bill, 1959.
- (10) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959.

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- (11) The Pharmacy (Amendment) Bill, 1959.
- (12) The International Monetary Fund and Bank (Amendment) Bill, 1959.
- (13) The Appropriation (No. 4) Bill, 1959.
- (14) The Appropriation (No. 5) Bill, 1959.
- (15) The Appropriation (No. 6) Bill, 1959.
- (16) The Central Excises and Salt (Amendment) Bill, 1959.

#### B. Private Members' Bills

##### (i) Introduced—

- (1) The Backward Communities (Religious Protection) Bill, 1959, by Shri Prakash Vir Shastri.
- (2) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959 (*Amendment of Section 24*) by Shri Ajit Singh Sarhadi.
- (3) The Representation of the People (Amendment) Bill, 1959 (*Amendment of Sections 81, 82, 86, 116A and omission of Sections 88 and 89*) by Shri Ajit Singh Sarhadi.
- (4) The Code of Criminal Procedure (Amendment) Bill, 1959 (*Amendment of Section 488*) by Shri Ajit Singh Sarhadi.
- (5) The Undue Delay and Presumption of Corruption Bill, 1959 by Shri Jhulan Sinha.
- (6) The Catholic Church Premises and Ecclesiastic Order (Restriction of Political Activity) Bill, 1959 by Shri T. B. Vittal Rao.
- (7) The Representation of the People (Amendment) Bill, 1959 (*Insertion of new section 7A*) by Shri T. B. Vittal Rao.
- (8) The Transport Co-ordination Bill, 1959 by Shri Jhulan Sinha.
- (9) The Industrial Disputes (Amendment) Bill, 1959 (*Amendment of Section 3*) by Shri Ram Krishan Gupta.
- (10) The Cooperative Societies (for Union Territories) Bill, 1959 by Shri Arjun Singh Bhadauria.

##### (ii) Extension of time for eliciting opinions on Bill—

The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal—Time extended up to the 15th February, 1960.

##### (iii) Motion for circulation negatived—

The Equal Remuneration Bill, 1957 by Shrimati Renu Chakravartty.

##### (iv) Negatived—

- (1) The Code of Criminal Procedure (Amendment) Bill, 1957 (*Omission of Sections 107, 109 and 110 and amendment of section 161*) by Shri Jagdish Awasthi.
- (2) The States Reorganisation (Amendment) Bill, 1958 (*Amendment of Section 51*) by Shri S. Easwara Iyer.

(v) Withdrawn—

The Mirzapur Stone Mahal (Amendment) Bill, 1958 (*Amendment of Section 3*) by Shri Raghunath Singh.

(vi) Joint Committee—Motion for concurrence adopted—

The Orphanages and other Charitable Homes (Supervision and Control) Bill, 1959 by Shri Kailash Bihari Lall.

(vii) Opinions on Bill—laid on the Table—

Sikh Gurdwaras Bill—Paper No. II.

(viii) Under consideration—

The Code of Criminal Procedure (Amendment) Bill, 1957, (*Amendment of Section 198*) by Shrimati Subhadra Joshi.

**3. Calling Attention—Statements made/laid regarding Notices under Rule 197**

Serial No.	Subject	Name of Member	Name of Minister and date of statement
1	2	3	4
1	Outcome of the financial talks held between the Finance Ministers of India and Pakistan recently at Delhi.	Shri Atal Bihari Vajpayee	Shri Morarji Desai 6-8-1959.
2	Position of Indian Nationals (Including Ladhakhi Buddhists) in Tibet.	Shri Prafulla Chandra Borooah	Shrimati Lakshmi N. Menon 11-8-1959.
3	Assistance rendered by Indian Army to the people of Jammu and Kashmir during the recent floods.	Shri Atal Bihari Vajpayee	Shri V. K. Krishna Menon 14-8-1959.
4	Accumulation of stocks of tobacco in Andhra as a result of refusal by tobacco companies to buy tobacco.	Do.	Shri Nityanand Kanungo 17-8-1959.
5	Two Bomb explosions in Delhi, one near Chandni Chowk on the 10th August, 1959 resulting in injuries to eight persons and the other near Jama Masjid on the 14th August, 1959 resulting in the death of one person.	Shri Raghunath Singh	Shri B. N. Datar 19-8-1959.
6	Reported presence recently of Chinese submarines off the West Coast of Kerala.	Shri Prafulla Chandra Borooah	Shri V. K. Krishna Menon 24-8-1959.

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1	2	3	4
7	Reported recommendations of the Pay Commission and the delay apprehended in Government's Decision thereon.	Shri S. M. Banerjee	Shri Morarji Desai 28-8-1959.
8	Food situation in West Bengal and the steps taken or proposed in this regard.	Do.	Shri S. K. Patil 2-9-1959.
9	Help rendered by the Army in the recent floods in Ambala.	Shri Raghunath Singh	Sardar Surjit Singh Majithia 3-9-1959.
10	Talks held between the President of Pakistan and the Prime Minister of India on the 1st September, 1959.	Shri Shraddhakar Supakar	Shri Jawaharlal Nehru 4-9-1959.
11	Reported Pakistani protest to U.N. Security Council over the contemplated extension of jurisdiction of the Supreme Court and the Election Commission of India to Jammu and Kashmir State.	Shri S. M. Banerjee	Shri Jawaharlal Nehru 12-9-1959.
12	Reported purchase of two squadrons of Sea Hawk jet fighter aircraft from Hawker Siddley Group of U.K.	Shri Uma Charan Pat- naik.	Shri Kotha Raghuramaiah 12-9-1959.

#### 4. Financial Business

##### (i) Supplementary Demands for Grants (General)—

Subject	Presented on	Voted on
Statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1959-60 . . . . .	17-8-1959	24-8-1959

##### (ii) Supplementary Demands for Grants (Kerala)—

Subject	Presented on	Voted on
Statement showing Supplementary Demands for Grants for expenditure of the Government of Kerala for 1959-60 . . . . .	24-8-1959	29-8-1959

##### (iii) Excess Appropriation—Budget (General)—

Subject	Presented on
Statement of Excess Appropriation in respect of the Budget (General) for 1955-56 . . . . .	13-8-1959

\*The statement was laid on the Table under Direction 47A issued by the Speaker.

(iv) Demands for Excess Grants—Budget (General)—

Subject	Presented on	Voted on
Statement showing Demands for Excess Grants in respect of the Budget (General) for 1956-57	13-8-1959	24-8-1959

(v) Demands for Excess Grants—Budget (Himachal Pradesh and Delhi)—

Subject	Presented on	Voted on
1) Statement showing Demands for Excess Grants in respect of the Government of Himachal Pradesh for 1956-57 (1st April to 31st October, 1956).	24-8-1959	1-9-1959
2) Statement showing Demand for Excess Grant in respect of the Government of Delhi State for 1956-57 (1st April to 31st October, 1956)	Do.	Do.

5. Half-An-Hour Discussions under Rule 55

Subject	Name of Member	Date
(1) Points arising out of the answer given on the 16th April, 1959 to Starred Question No. 1865 regarding Bolani Ores Private Ltd.	Shri Vidya Charan Shukla	5-8-1959
(2) Points arising out of the answer given on the 12th August, 1959 to Starred Question No. 340 regarding Hydrogenated Oils.	Shri Harish Chandra Mathur	22-8-1959
(3) Points arising out of the answer given on the 13th August, 1959 to Starred Question No. 381 regarding Post-Matric Scholarships to Scheduled Castes, Scheduled Tribes and other Backward Classes.	Shri K. T. K. Tangamani	31-8-1959
(4) Points arising out of the answer given on the 10th August, 1959 to Starred Question No. 244 regarding manufacture of Avro 748.	Shri Uma Charan Patnaik	9-9-1959
(5) Points arising out of the answer given on the 12th August, 1959 to Starred Question No. 339 regarding replacement of Dakotas.	Shri Dinesh Singh	Do.
(6) Points arising out of the answer given on the 17th August, 1959 to Starred Question No. 498 regarding Tungabhadra High Level Canal.	Shri Vutukuru Rami Reddy.	10-9-1959

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1	2	3	4
(7)	Points arising out of the answer given on the 17th December, 1958 to Starred Question No. 1125 regarding Co-operative Sugar Factories in Madras.	Shri N. R. M. Swamy .	11-9-1959
(8)	Points arising out of the answer given on the 11th August, 1959 to Starred Question No. 294 regarding Fertilizer Factory in Andhra Pradesh.	Shri T. Nagi Reddy	Do.
(9)	Points arising out of the answer given on the 28th August, 1959 to Short Notice Question No. 7 regarding Gorakhpur Labour Organisation.	Shri Kashi Nath Pandey	12-9-1959

#### 6. Discussion on Matter of Urgent Public Importance Under Rule 193

Subject	Name of Member	Date
Situation arising out of the rise in foodgrains prices in the country with special reference to West Bengal where levy and price control on rice had been withdrawn.	Dr. Ram Subhag Singh	21-8-1959
		22-8-1959

#### 7. Members

##### (i) Oath or Affirmation—

Name of Member who made and subscribed the oath or affirmation and took his seat	Language	Date on which oath or affirmation was made
Shri S. N. Ramaul	Hindi	3-8-1959

##### (ii) Withdrawal—

Name of Member	Date on which asked by the Chair to withdraw
(1) Shri M. Elias	17-8-1959
(2) Shri Braj Raj Singh	29-8-1959
(3) Shri Prabhu Narain Singh	
(4) Shri S. M. Banerjee	
(5) Shri Jagdish Awasthi	

(iii) Obituary References—

	Name	Date on which Reference made:
1	Shri P. C. Bose, sitting Member of Lok Sabha . . . . .	3-8-1959
2	Shri M. D. Ramaswami, Member of First Lok Sabha.	Do.
3	Shri Jehangir K. Munshi, Member of the former Central Legislative Assembly	Do.
4	Shri Fazl Ali, Governor of Assam	22-8-1959

(iv) Arrest or Detention—

Sarvashri Prabhat Kar and K. T. K. Tangamani were arrested on the 25th August 1959.

(v) Release—

- (1) Shri K. P. Kuttikrishnan Nair was released on the 7th August, 1959.
- (2) Sarvashri Prabhat Kar and K. T. K. Tangamani were released on the 25th August, 1959.

(vi) Leave of absence—

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each :

- (1) Shrimati Lalita Rajya Laxmi . . . . . 10th March to 7th May, 1959 (Seventh Session).
- (2) Sardar Baldev Singh . . . . . 9th April to 9th May, 1959 (Seventh Session) and 3rd August to 30th August, 1959 (Eighth Session).
- (3) Shri Fatehsinhrao Pratapsinhrao Gaekwad . . . . . 3rd August to 11th September, 1959 (Eighth Session).
- (4) Shri Lachman Singh . . . . . 13th August to 11th September, 1959 (Eighth Session).
- (5) Shri Rajendra Singh . . . . . 13th August to 11th September, 1959 (Eighth Session).
- (6) Shri V. N. Swami . . . . . 3rd August to 11th September, 1959 (Eighth Session).
- (7) Shri Hirendra Nath Mukerjee . . . . . 3rd August to 18th August, 1959 (Eighth Session).
- (8) Shri Keshavrao Marutirao Jedhe . . . . . 3rd August to 11th September, 1959 (Eighth Session).
- (9) Shri Aurobindo Ghosal . . . . . 3rd August to 24th August 1959 (Eighth Session).
- (10) Shri Kamal Narayan Singh . . . . . 3rd August to 11th September, 1959 (Eighth Session).
- (11) Shrimati Ila Palchoudhuri . . . . . 17th August to 11th September, 1959 (Eighth Session).

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## 8. Motions

Brief Subject	Under Rule	Member	Date of discussion	Decision of the House
1	2	3	4	5
(1) Report of the Life Insurance Corporation of India for the period from 1st September, 1956 to 31st December, 1957.	191	Shri Ram Krishan Gupta.	6-8-1959	The Motion was adopted.
(2) Report of the Road Transport Reorganisation Committee.	191	Shri S. K. Patil.	10-8-1959	Do.
(3) Annual Report of the National Coal Development Corporation for the year 1957-58.	191	Shri Rameshwar Tanti	13-8-1959	Do.
(4) Rise in the prices of Sugar.	191	Shri Khushwaqt Rai.	14-8-1959	A substitute motion moved by Shri Raghunath Singh was adopted.
(5) The Report of the Sanskrit Commission, 1956-57.	191	Shri Shraddhakar Supakar.	5-5-1959 6-5-1959 7-5-1959 25-8-1959	The Motion was adopted.
(6) Fourteenth Report of the Law Commission on the Reform of Judicial Administration (Volumes I and II).	191	Shri Ram Krishan Gupta.	27-8-1959 31-8-1959 1-9-1959	Do.
(7) Policy of Government in regard to public borrowing.	191	Shri Arun Chandra Guha.	28-8-1959 29-8-1959	Motion was withdrawn by leave of the House.
(8) Third Annual Report of the National Small Industries Corporation Private Limited for the year 1957-58.	191	Shri Harish Chandra Mathur.	29-8-1959	Motion was adopted.
(9) Annual Report of Hindustan Shipyard (Private) Limited for the year 1957-58.	191	Shri Ram Krishan Gupta.	1-9-1959	Do.
(10) Report of the Committee of Parliament on Official Language.	191	Shri Govind Ballabh Pant.	2-9-1959 3-9-1959 4-9-1959	Do.

1	2	3	4	5
(11) Vivian Bose Board of Inquiry's Report of the Life Insurance Corporation Inquiry, the Advice of the Union Public Service Commission thereon and Government of India Resolution dated the 27th May, 1959.	191	Shri Harish Chandra Mathur.	7-9-1959 8-9-1959	A Substitute Motion moved by Shri Jaganatha Rao was adopted.
(12) Report of Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958.	191	Shri B. N. Datar.	8-9-1959 9-9-1959 10-9-1959	The Motion was adopted.
(13) Annual Report of the Employees' State Insurance Corporation for the year 1958-59.	191	Shri T. C. N. Menon.	9-9-1959	—
(14) Statements made by the Minister of Irrigation and Power in the House on the 22nd August, 24th August, 2nd September and 7th September, 1959 regarding the damage caused by the accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	191	Sardar Iqbal Singh.	10-9-1959	The Motion was adopted.
(15) Second Annual Report of the State Trading Corporation of India Limited for the period ending the 30th June, 1958.	191	Shri Ram Krishan Gupta.	11-9-1959	Do.
(16) White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-59 and the further documents in continuation thereof.	342	H. H. Maharaja Pratap Keshari Deo.	12-9-1959	A Substitute Motion moved by Shri V. S. Naldurgker was adopted.

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## 9. Question of Privilege

Brief subject	Name of Member	Date on which Motion moved/discussed	Decision of the House
Statement made in Lok Sabha by the Minister of Home Affairs on the 3rd August, 1959 expressing his inability to lay on the Table the Report of the Governor of Kerala on the situation in Kerala to the President under Article 356 of the Constitution.	Shri V. P. Nayar	7-8-1959	Speaker gave the ruling that no question of privilege was involved in the matter.

## 10. Papers Laid on the Table

By Government: 335

## 11. Petitions

Presented by Members: 8

## 12. Questions Answered

- (i) Starred: 1416
- (ii) Unstarred: 2723
- (iii) Short Notice: 18

## 13. Resolutions

(i) Government Resolution—

Brief Subject	Article of Constitution	Member	Date of discussion	Decision of the House
Proclamation issued by the President in relation to the State of Kerala.	Article 356(3)	Shri Govind Ballabh Pant	17-8-1959 19-8-1959 20-8-1959	The Resolution was adopted.

(ii) Private Members' Resolutions—

Brief Subject	Member	Date of discussion	Decision of the House
1. Inclusion of English in the Eighth Schedule of the Constitution.	Shri Frank Anthony	24-4-1959 8-5-1959 7-8-1959	Withdrawn by leave of the House.
2. Nationalisation of Banks	Shri Ram Krishan Gupta	7-8-1959 21-8-1959	Do.
3. Reference of the Tibetan issue to the United Nations	Shri Atal Bihari Vajpayee	21-8-1959 4-9-1959	Negatived.
4. Session of Lok Sabha at Hyderabad or Bangalore	Shri Prakash Vir Shastri	4-9-1959	Discussion not concluded.

#### 14. Statements by Ministers

Subject	Name of Minister	Date
1	2	3
1. Correcting the reply given on the 21st April, 1959 to a Supplementary on S.Q. No. 1945 regarding Indebtedness of Adivasis.	Shrimati Violet Alva .	3-8-1959
2. Latest position regarding the Indo-Pakistan Canal Water Dispute.	Hafiz Mohammad Ibrahim .	Do.
3. Correcting the reply given on the 9th April, 1959 to a Supplementary on S.Q. No. 1770 regarding Abolition of Second Class on Railways.	Shri Shahnawaz Khan .	4-8-1959
4. Constitution of Informal Consultative Committees of Members of Parliament for Zonal Railways.	Shri Jagjivan Ram	Do.
5. Accident to Kalinga Airlines Dakota aircraft near Along in N.E.F.A. on the 3rd August, 1959.	Shri S. K. Patil .	5-8-1959
6. Correcting the reply given on the 13th March, 1959 to a Supplementary on Starred Question No. 1193 regarding Industrial Finance Corporation.	Shrimati Tarkeshwari Sinha .	Do.
7. Order of Government Business for the week commencing the 10th August, 1959.	Shri Satya Narayan Sinha	7-8-1959
8. Piled foundations of Durgapur Steel Plant.	Sardar Swaran Singh .	10-8-1959
9. Certain allegations made in Lok Sabha on the 7th August, 1959 in connection with the impending elections on the the Representative Assembly in Pondicherry.	Shrimati Lakshmi N. Menon	Do.
10. An additional item to be taken up during the week ending the 15th August, 1959.	Shri Satya Narayan Sinha	11-8-1959
11. Order of Government Business for the week commencing the 17th August, 1959.	Do.	14-8-1959
12. Accident to Kalka-Delhi-Howrah-Mail on the 13th August, 1959 near Moghalsarai.	Shri Shahnawaz Khan .	Do.
13. Change in Government Legislative and other Business for the week ending the 22nd August, 1959.	Shri Satya Narayan Sinha	19-8-1959
14. Correcting the statement made on the 10th August, 1959 by the Deputy Minister of External Affairs regarding the situation in Pondicherry.	Shrimati Lakshmi N. Menon	20-8-1959
15. Change in Government Business for the week ending the 22nd August, 1959.	Shri Satya Narayan Sinha	21-8-1959

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1	2	3
16. Damage caused by accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	Hafiz Mohammad Ibrahim	22-8-1959
17. Government business for the week commencing the 24th August, 1959.	Shri Satya Narayan Sinha	Do.
18. Damage caused by accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	Hafiz Mohammad Ibrahim	24-8-1959
19. Additional items of Government Business to be taken up during the week ending the 29th August, 1959.	Shri Satya Narayan Sinha	Do.
20. Receipt by Government of the Report of the Pay Commission.	Shri B. Gopal Reddi	Do.
21. Correcting the reply given on the 17th August, 1959 to a Supplementary on Starred Question No. 496, regarding Power Units at Bhakra.	Shri Jaisukhalal Lalshankar Hathi	25-8-1959
22. Government Business for the week commencing the 31st August, 1959.	Shri Satya Narayan Sinha	29-8-1959
23. Certain changes in the Government Business for the week ending the 5th September, 1959.	Do.	31-8-1959
24. Breach in the Navigation Canal of the Damodar Valley Corporation in the Howrah-Hooghly area of West Bengal.	Hafiz Mohammad Ibrahim	1-9-1959
25. Damage caused by accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	Do.	2-9-1959
26. Government Business for the week commencing the 7th September, 1959.	Shri Satya Narayan Sinha	4-9-1959
27. Damage caused by accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	Hafiz Mohammad Ibrahim	7-9-1959
28. Accident to the Calcutta Port Commissioner's tug 'Empire Obron' and a lighter in the River Hooghly on the 7th September, 1959.	Shri Raj Bahadur	8-9-1959
29. Correcting the reply given on the 22nd April, 1959 to a Supplementary on Starred Question No. 1978 regarding Cardamom Board.	Shri Purnendu Sekhar Naskar	9-9-1959
30. Correcting the reply given on the 7th August, 1959 to a Supplementary on Starred Question No. 219 regarding Foodgrains from U.S.A.	Shri A. M. Thomas	10-9-1959

1	2	3
31. Correcting the reply given on the 3rd September, 1959 to a Supplementary on Starred Question No. 1099 regarding Bharat Electronics (Private) Limited.	Shri Kotha Raghuramaiah	11-9-1959
32. Setting up of a P. & T. Board	Dr. P. Subbarayan	Do.
33. Steps taken to repair the damage caused by the accident on the 21st August, 1959 to the hoist Chamber of a tunnel at the Bhakra Dam.	Hafiz Mohammad Ibrahim	12-9-1959

15. Number of Division Held: 4

M. N. KAUL,  
Secretary.

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GIPND—LS 1—984(D) LS—17-9-59—1200.